

Seventeenth Loksabha

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Title: Need to sanction for a full fledged stadium at Amaravati in the state of Andhra Pradesh.

SHRI BALLI DURGA PRASAD RAO (TIRUPATI) : Sir, I would like to speak on the sanction for a full-fledged stadium at Amaravati in the State of Andhra Pradesh....(*Interruptions*) Our State, Andhra Pradesh, has been bifurcated in the year 2014 and Amaravati has become the capital city of my State. My State is in developing State and is inviting investments for industrial growth. After bifurcation, we left the full-fledged Stadium, namely, LB Stadium at Hyderabad, Telangana State....(*Interruptions*)

I wish to state here that all the States and Union Territories of India are having full-fledged stadia except my newly created State. The State Government has acquired 34,000 acres. ...(*Interruptions*) So far, only temporary buildings were constructed for the Secretariat, Assembly and Council whereas all the State Headquarters are having their respective stadia representing their State entity....(*Interruptions*)

Further, I want to inform the hon. Minister that the State Government of Andhra Pradesh has already earmarked sufficient land for a full-fledged stadium.

We urge upon the hon. Minister of Youth Affairs and Sports, through you, Sir, to look into my request and consider the same.... (*Interruptions*)

17.32 hrs

At this stage, Shri T.N. Prathapan and some other hon. Members came and stood on the floor near the Table.

माननीय अध्यक्ष: श्री तीरथ सिंह जी ।